

F.No.01(01)/Roster/CESTAT/2016
Customs, Excise & Service Tax Appellate Tribunal
West Block-2, R.K. Puram, New Delhi - 66

Dated: 25.11.2016


ORDER NO. 166 of 2016

Hon'ble President is pleased to partially modify the sitting notified vide order no. 160 of 2016 for CESTAT Delhi to the extent indicated below:-

On 25.11.2016 at 10.30 a.m. Hon'ble Shri S.K. Mohanty, Member (J) will hear all Single Member Bench matters as notified.

On this day all Service Tax Division Bench matters shall be heard by Court No. I

By Order


(A. Mohan Kumar)
Registrar

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Asst Registrar
Assistant Registrar